

Pending complaints against CPWD

1528. SHRI P. BHATTACHARYA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether under a new system, many of the daily complaints made to CPWD are designated as major complaints and thereafter such complaints remain pending for long with reminder of such complaints not even entertained;

(b) if so, the details thereof and the prescribed time-limit to address such major complaints;

(c) whether complaints regarding damaged, garage doors of block No. 13 to 15, Baba Kharak Singh Marg, Mew Delhi have also be designated as major complaints and lie unaddressed even though the complaints are made an year ago; and

(d) if so, by when action would be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): (a) and (b) As per the information provided by the CPWD, if the complaints can be attended by material and manpower available in the service center it is treated as a minor complaint whereas the complaints related to major repair and replacement work are designated as major complaints. There is no time limit prescribed for attending major complaints. However, they are attended by CPWD after arranging required material. The tenders are also called for, if required. The disposal of major complaints depends upon the quantum of work and availability of funds with the CPWD.

(c) and (d) Yes, Sir. The concerned complaints were categorized under head of 'Special Repairs' by the CPWD. The entire funds allotted for carrying out 'Special Repairs' got exhausted on repair of roofs to check seepage problem. Hence, repair of doors was not carried out by CPWD, last year. However, during the current year, the CPWD has replaced the garage doors of 5 out of 7 garages, for which the complaints were received. The remaining two have not been done as the doors were found locked by the CPWD.

Urban development schemes in Bihar sponsored by the Centre

†1529. SHRI DHARMENDRA PRADHAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of urban development schemes in Bihar sponsored by the Centre;

(b) the details of financial assistance given for the said schemes;

†Original notice of the question was received in Hindi.

- (c) the details of the present status of these projects;
- (d) whether it is a fact that despite request of the State Government, Centre is not providing necessary funds for said projects; and
- (e) if so, the details of the steps being taken by the centre for completion of these schemes?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): (a) The Jawaharlal Nehru National Urban Renewal Mission (JNNURM) was launched on 3rd December, 2005 with the objective of reforms driven and fast track development of cities across the country, with focus on bringing about efficiency in urban infrastructure, service delivery mechanisms, community participation and accountability of Urban Local Bodies (TLBs) and Parastatal agencies towards citizens. It has two components, namely, the Urban Infrastructure and Governance (UIG) and the Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT). 65 Cities based on population as per 2001 census are covered under the Urban Infrastructure and Governance (UIG) component of JNNURM.

(b) and (c) Under UIG Sub-Mission of JNNURM, 8 projects on various admissible components have been approved for Rs. 71181.41 lakh for the mission cities of Bihar with Additional Central Assistance (ACA) commitment of Rs. 39475.72 lakh, out of which Rs. 9858.94 lakh has been released so far for utilization. Details are given in Statement-I (*See below*)

Under UIDSSMT of JnNURM, IT project on various admissible component for Bihar with approved cost of Rs. 26113.91 lakh and ACA commitment of Rs. 21119.94 lakh has been approved. So far, Rs. 10674.38 lakh has been released for utilization for these projects. The Details are given in Statement-II (*See below*).

(d) JnNURM is a reform linked Scheme for provisioning of urban infrastructure and services in urban centers. In this, the second and subsequent instalment of ACA is released for projects subject to utilisation of 70% of grants and achievement of reforms according to the timelines agreed to by the States and Local Bodies. Due to reasons of non-completion of reforms as per committed time lines in the Memorandum of Agreement (MoA) signed by the State Governments, 10% of ACA has been withheld as per schemes stipulation while releasing the second or subsequent installment of ACA for the projects which the State can get reimbursed upon completion of reforms.

(e) The Mission has completed its normal tenure on March, 2012. Extension of two years has been given for completion of ongoing projects and reforms only till March, 2014.

Statement-I*Project implementation status: Bihar (UIG)*

Sl. No.	Name of the City	Project Title	Sector	Approved Cost	Date of CSMC/ CCEA/ CCI Meeting/ Project Approval	Total ACA Commitment (Central Share)
1	Patna	Municipal Solid Waste Management for Patna town	Solid Waste Management	3,695.40	26-Mar-07	1,847.70
2	Patna	Integrated Solid Waste Management in Patna UA towns Phulwarishariff, Khagul and Danapur	Solid Waste Management	1,155.81	29-Dec 08	577.91
3	Patna	Phulwarishariff Water Supply Scheme	Water Supply	2,470.26	29-Dec-08	1,235.13
4	Patna	Khagul Water Supply Scheme	Water Supply	1,315.43	29-Dec-08	657.72
5	Patna	Augmentation of Water Supply Scheme for Danapur	Water Supply	6,896.45	13-Feb-09	3,448.23
6	Patna	Improvement and augmentation of water supply system at Patna City	Water Supply	42,698.00	21-Feb-09	21,349.00
6	Patna			58,231.35		29,115.68
1	Bodhgaya	Bodhgaya Water Supply Project	Water Supply	3,355.72	14-Jan-09	2,684.56
2	Bodhgaya	Sewerage scheme for Bodhgaya Nagar Panchayat	Sewerage	9,594.34	21-Feb-09	7,675.48
2	Bodhgaya			12,950.06		10,360.04
TOTAL				71,181.41		39,475.72

Statement-I*Project implementation status: Bihar (UIG)*

Amount Rs. in lakhs.

Data as on 31.10.2012							
Date of Last ACA Released	Installment Numbers	As per MoF Release Order - ACA Released till date	As per QPR Total Amount Released into project A/c	Utilisation as per latest QPR	% of Amount Utilised against Approved Cost	% of work completed (Physical Progress)	Date of Completion as per latest QPR
8-May-07	1	461.93	646.70	205.00	6%	2%	
9-Jan-09	1	144.48	288.96		0%	85%	
9-Jan-09	1	308.78	617.56	277.68	11%	20%	Mar-13
9-Jan-09	1	154.43	308.86	167.31	13%	21%	Dec-12
18-Mar-09	1	862.06	1,724.12	702.62	10%	% 20%	Sep-13
3-Jun-09	1	5,337.25	10,674.50	0.00	0%	10%	Mar-14
		7,268.93	14,260.70	1,352.61	2%		
3-Feb-09	1	671.14	838.92	290.65	9%	5%	Mar-13
22-May-09	1	1,918.87	2,398.58	930.00	10%	5%	
		2,590.01	3,237.50	1,220.65	9%		
		9,858.94	17,408.20	2,573.26	4%		

Statement-II*Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT)**Project-wise release as on 30.11.2012*

Mission Allocation (Rs. in Crore)

Total ACA committed so far (including incentive) (Rs. in Crore)

ACA released so far (Rs. in crore)

2nd Installment released for projects

Total funds release as second installment

No. of Projects Completed

Sl. No.	Name of towns/cities	Scheme/ Name of component	Cost approved by SLSC	Total eligible Central Share (80%)	1st Instalment of the eligible Central Share (50%)
Bihar					
1	Fatuha	Road with Drains	759.82	607.86	303.33
2	Murliganj	Road with Drains	1143.99	915.19	457.60
3	Narkatiaganj	Road with Drains	4712.54	3770.03	1385.02
4	Rosera	Road with Drains	2921.32	2337.06	1168.53
5	Barbigaha	Road with Drains	1573.00	1258.40	629.20
6	Bhabua	Road with Drains	1088.00	870.40	435.20
7	Baktiarpur	Road with Drains	511.00	408.80	204.40
8	Lalganj	Road with Drains	1263.00	1010.40	505.20
9	Chakia	Road with Drains	1285.00	1028.00	614.00
10	Muzafarpur	Water Supply	9872.25	7897.80	3948.90
11	Arrah	Solid Waste Mgt.	983.99	787.19	383.60
TOTAL	11	11	26113.91	20891.128	10445.56
Sl. No.	Component	No. of Town	No. of Projects		
1	Road	9	9		
2	Water Supply	1	1		
3	Solid Waste Management	1	1		
			11		

Statement-II*Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT)**Project-wise release as on 30.11.2012*

254.78

211.20

106.74

0

0

0

(Rs. in lakhs)

Incentive @ 1.5% for DPR preparation	2nd instalment of the eligible Central Share	ACA released during 2006-07	ACA released during 2007-08	ACA released during 2008-09	ACA released during 2009-10	Total release
11.39	0.00	290.21	25.11	0.00	0.00	315.32
17.16	0.00	436.94	37.82	0.00	0.00	474.76
70.69	0.00	1799.91	155.80	0.00	0.00	1955.71
43.82	0.00	1115.77	96.58	0.00	0.00	1212.35
23.60	0.00	0.00	652.80	0.00	0.00	652.80
16.32	0.00	0.00	451.52	0.00	0.00	451.52
7.66	0.00	0.00	212.06	0.00	0.00	212.06
18.90	0.00	0.00	524.10	0.00	0.00	524.10
19.27	0.00	0.00	533.27	0.00	0.00	533.27
0.00	0.00	0.00	0.00	3948.90	0.00	3948.90
0.00	0.00	0.00	0.00	393.60	0.00	393.60
228.81	0.00	3642.83	2689.05	4342.50	0.00	10674.38
Approved Cost		ACA Committed		ACA Release		
15257.67		12434.95		6331.88		
9872.25		7897.80		3948.90		
983.99		787.19		393.60		
26113.91		21119.94		10674.38		